

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013 4484 /A

From :- Smti. K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dipak Thakuria,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 26th July, 2018.

Sub: **Prayer for Headquarter leave permission.**

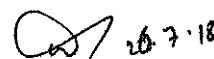
Ref:- Your letter No. DJ.XII-2/2018/3071/E Dated 24.07.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the Headquarter with the official allotted vehicle, at your own cost, w.e.f. the evening of 25.07.2018 till the morning of 30.07.2018 has been ~~rejected~~/granted.

The Addl. District and Sessions Judge, Dhubri, will remain in-charge of your Court and Office, during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

